

STATEMENT Re: IMPORT TRADE CONTROL POLICY

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : Sir, I beg to lay on the Table a copy of the Import Trade Control Policy Statement (Red Book) for the year 1969-70. [Placed in Library. See No. LT--557/69].

SHRI PILLOO MODY (Godhra) : I move that it should be rejected.

16.40 hrs.

DEMANDS FOR GRANTS--Contd.

Ministry of Irrigation and Power

MR. DEPUTY SPEAKER : The House will now take up discussion and voting on Demand Nos 65 to 67, 123 and 124 relating to the Ministry of Irrigation and Power for which 4 hours have been allotted.

Hon. Members present in the House, who are desirous of moving their cut motions, may send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. They will be treated as moved if they are otherwise admissible.

SHRI S. M. BANERJEE : I pointed out this morning also that cut motions have been given notice of by Members today and they have not been circulated yet. So, even tomorrow you have to permit it.

MR. DEPUTY--SPEAKER : That will be done.

Demand No. 65 --Ministry of Irrigation and Power

MR. DEPUTY SPEAKER : Motion moved :

" That a sum not exceeding Rs. 32,58,000 be granted to the President to complete the necessary to defray the charges which will come in course of payment dur-

ing the 31st day of March 1970, in respect of Ministry of Irrigation and Power."

Demand No. 66-Multi-purpose River Schemes

MR. DEPUTY SPEAKER : Motion moved :

" That a sum not exceeding Rs. 1,81,21,000 be granted to the President to complete the sum necessary to defray the charges which will come in courses of payment during the year ending the 31st day of March 1970, in respect of 'Multi-purpose River Schemes. "

Demand No. 67 - Other Revenue expenditure of the Ministry of Irrigation and Power

MR. DEPUTY SPEAKER : Motion moved :

" That a sum not exceeding Rs. 7,86,52,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of other Revenue expenditure of the Ministry of Irrigation and Power"

Demand No. 123 Capital Outlay on Multi-purpose River Schemes.

MR. DEPUTY SPEAKER : Motion moved :

" That a sum not exceeding Rs. 17,08,80,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending 31st day of March, 1970, in respect of ' Capital Outlay on Multi-purpose River Schemes..

Demand No. 124- Other Capital Outlay of the Ministry of Irrigation and Power

MR. DEPUTY SPEAKER : Motion moved :

"That a sum not exceeding Rs. 20,11,53,000 be granted to the President to